- (c) and (d) As per the Report of the Expert Group of the Indian Council of Medical Research on Nutrient Requirements and Recommended Dietary Allowances for Indians, the quantity of cereals and pulses required, per day, for moderately active man are 400 grams and 80 grams respectively.
- (e) The coverage and entitlements under TPDS, proposed in the Bill, are based on current trends in production and procurement of foodgrains. Besides, the Bill also, *inter-alia*, contains provisions for nutritional support to women and children, and meals for special groups such as destitute and homeless persons, emergency and disaster affected persons and persons living in starvation.

## Expenditure on Jago Grahak Jago campaign

2198. SHRI PRABHAT JHA:

SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of funds allocated and spent on lago Grahak Jago campaign during the last three years and the current year, year-wise;
- (b) whether there are 3.5 lakh cases pending in consumer courts in the country, as on 21st December, 2012, as per the recent data released by the National Consumer Disputes Redressal Commission;
  - (c) if so, the details thereof, State-wise;
- (d) whether Government is aware that at district forum level in Delhi and UP, thousands of cases are pending for the last 5 to 8 years; and
  - (e) if so, the details thereof, district wise?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The details of funds allocated and spent on Jago Grahak Jago campaign during the last three years and the current year, year-wise is given below:

108	Written Answ	vers to [R	AJYA SABHA]	Unstarred Questions
Sl. No	. Year	Budget Estim	ates (Rs. In Crore)	Expenditure (Rs.in Crore)
1	2009-10		84.00	70.83
2	2010-11		80.67	80.58
3	2011-12		87.43	85.65
4	2012-13		80.00	58.00
		Revised	Estimates: 65	(Till 31.1.2013)

(b) and (c) Yes Sir. 10761 cases are pending in the National Commission, 95263 cases are pending in State Commission and 2,48,068 cases are pending in District Fora. A statement showing the details is given in Statement (See below).

(d) and (e) Information is being collected.

Statement A. Statement of Cases filed/disposed of/pending in the National Commission and State Commissions

( Update on 06.03.2013)

Sl. No	Name of State	Cases filed since inception	Cases disposed of since inception	Cases Pending	% of Disposal	As on
1	2	3	4	5	6	7
	National Commission	80014	69253	10761	86.55	28.02.2013
1	Andhra Pradesh	28675	27469	1206	95.79	31.12.2012
2	Andaman and Nicobar Islands	42	38	4	90.48	31.01.2008
3	Arunachal Pradesh	63	61	2	96.83	30.11.2012
4	Assam	2577	1867	710	72.45	31.12.2012
5	Bihar	15333	10770	4563	70.24	30.09.2012
6	Chandigarh	12204	12035	169	98.62	31.12.2012

Wri	itten Answers to	[1	8 March, 2013]	Uns	tarred Q	uestions 109
1	2	3	4	5	6	7
7	Chattisgarh	8612	8016	596	93.08	31.01.2013
8	Daman and Diu and Dadra and Nagar Haveli	25	20	5	80.00	31.03.2011
9	Delhi	34653	32857	1796	94.82	31.01.2013
10	Goa	2321	2252	69	97.03	31.01.2013
11	Gujarat	44989	36905	8084	82.03	31.01.2013
12	Haryana	42841	42718	123	99.71	31.01.2013
13	Himachal Pradesh	7871	7629	242	96.93	31.01.2013
14	Jammu and Kashmir	6652	6061	591	91.12	31.12.2012
15	Jharkhand	5101	4601	500	90.20	31.12.2012
16	Karnataka	44505	39485	5020	88.72	31.01.2013
17	Kerala	25502	24307	1195	95.31	31.12.2012
18	Lakshadweep	17	16	1	94.12	31.12.2012
19	Madhya Pradesh	41886	36958	4928	88.23	31.01.2013
20	Maharashtra	57109	41344	15765	72.39	30.06.2012
21	Manipur	139	96	43	69.06	30.09.2008
22	Meghalaya	262	175	87	66.79	31.10.2012
23	Mizoram	200	196	4	98.00	31.01.2013
24	Nagaland	25	6	19	24.00	31.12.2011
25	Odisha	21883	15667	6216	71.59	31.12.2012
26	Puducherry	959	944	15	98.44	31.12.2012
27	Punjab	29596	23575	6021	79.66	31.12.2012
28	Rajasthan	51308	46999	4309	91.60	31.12.2012

110	Written Answers to	[RA.	IYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	7	
29	Sikkim	42	41	1	97.62	31.12.2012	
30	Tamil Nadu	24223	22125	2098	91.34	31.12.2012	
31	Tripura	1421	1397	24	98.31	31.01.2013	
32	Uttar Pradesh	67119	38625	28494	57.55	31.12.2012	
33	Uttarakhand	4641	3856	785	83.09	31.12.2012	
34	West Bengal	17301	15723	1578	90.88	31.12.2012	
	Total	600097	504834	95263	84.13		

B. Statement of Cases filed/disposed of/pending in District Fora

( Update on 06.03.2013)

Sl. No	Name of State	Cases filed since inception	Cases disposed of since inception	Cases Pending	% of Disposal	As on
1	2	3	4	5	6	7
1	Andhra Pradesh	192331	186441	5890	96.94	31.12.2012
2	Andaman and Nicobar Islands	330	301	29	91.21	31.03.2006
3	Arunachal Pradesh	404	338	66	83.66	30.11.2012
4	Assam	13704	11976	1728	87.39	31.08.2010
5	Bihar	84369	73573	10796	87.20	30.09.2012
6	Chandigarh	46795	45614	1181	97.48	31.12.2012
7	Chattisgarh	37292	34129	3163	91.52	31.01.2013
8	Daman and Diu and Dadra and Nagar Haveli	162	144	18	88.89	31.03.2011

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1	2	3	4	5	6	7	
9	Delhi	239215	228875	103 40	95.68	30.09.2011	
10	Goa	6387	5840	547	91.44	31.01.2013	
11	Gujarat	173597	161750	11847	93.18	31.01.2013	
12	Haryana	220997	203297	17700	91.99	31.01.2013	
13	Himachal Pradesh	57043	53672	3371	94.09	31.01.2013	
14	Jammu and Kashmir	20792	18855	1937	90.68	31.12.2007	
15	Jharkhand	33985	30720	3265	90.39	31.12.2012	
16	Karnataka	155588	150723	4865	96.87	31.01.2013	
17	Kerala	180640	172869	7771	95.70	31.12.2012	
18	Lakshadweep	75	65	10	86.67	31.12.2012	
19	Madhya Pradesh	184906	169904	15002	91.89	31.01.2013	
20	Maharashtra	255993	236744	19249	92.48	30.06.2012	
21	Manipur	1037	1012	25	97.59	30.09.2008	
22	Meghalaya	847	750	97	88.55	31.10.2012	
23	Mizoram	3466	2819	647	81.33	31.12.2010	
24	Nagaland	290	266	24	91.72	31.12.2011	
25	Odisha	92978	86305	6673	92.82	31.12.2012	
26	Puducherry	2907	2714	193	93.36	31.12.2012	
27	Punjab	154458	148813	5645	96.35	31.12.2012	
28	Rajasthan	289436	261290	28146	90.28	31.12.2012	
29	Sikkim	296	280	16	94.59	31.12.2012	
30	Tamil Nadu	102719	97061	5658	94.49	31.12.2012	
31	Tripura	2751	2538	213	92.26	31.10.2012	

Written Answers to [18 March, 2013] Unstarred Questions 111

112	Written Answers to	[RAJ	YA SABHA]		Unstarred Questions	
1	2	3	4	5	6	7
32	Uttar Pradesh	565666	490670	74996	86.74	31.12.2012
33	Uttarakhand	34759	32598	2161	93.78	31.12.2012
34	West Bengal	86109	81310	4799	94.43	31.12.2012
	Total	3242324	2994256	248068	92.35	

Irregularities and corruption in PDS

2199. SHRI SHADI LAL BATRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of complaints received by Government, regarding alleged irregularities and corruption in the functioning of the Public Distribution System (PDS) Antyodaya Anna Yojana (AAY) during the last three years, Statewise;
  - (b) the details of action taken thereon by Government, State-wise;
  - (c) whether any assessment of PDS has been carried out by Government;
  - (d) if so, the details and outcome thereof; and
  - (e) the preventive measures taken by Government to address the issue?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible Below Poverty Line (BPL) families, issuance of ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Governments.

There have been complaints about irregularities in the functioning of the Targeted Public Distribution System (TPDS) in some States/regions in the country. As and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State Governments/UT Administrations concerned for inquiry and appropriate action. A